

**Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Jammu**

**Notification,
Jammu, the 16th January, 2023**

S.O. 36 .- In exercise of the powers conferred by sub-section (5) of section 6 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009, and in supersession of notification S.O 424 dated 05.09.2022, the Government on being satisfied that no cases of Lumpy Skin Disease (LSD) have been reported from any district of Union territory of Jammu and Kashmir, hereby declare the whole Union territory of Jammu & Kashmir as "Free Area" for purposes of the Act.

By order of the Government of Jammu and Kashmir.

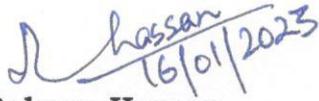
Sd/-
(Atal Dulloo), IAS
Financial Commissioner (Additional Chief Secretary)
Agriculture Production Department

No: ASHF-PLG/17/2022

Dated: 16/01/2023

Copy to:

1. Joint Secretary, J&K, Ministry of Home Affairs, Government of India.
2. Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Law, Justice & Parliamentary Affairs with (06 copies).
4. Divisional Commissioner Jammu/Kashmir.
5. Deputy Commissioners of all Districts.
6. Director Information Department, J&K.
7. Director Animal Husbandry Jammu/Kashmir.
8. Principal Private Secretary to the Hon'ble Lieutenant Governor, J&K.
9. Private Secretary to Advisor (B) to Hon'ble Lieutenant Governor.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Financial Commissioner (Additional Chief Secretary) Agriculture Production Department
12. Private Secretary to Secretary, (Agri & FW/ASHF) Agriculture Production Department.
13. Office order file/Master file (W.3.S.C).


16/01/2023
Rehana Hassan
Under Secretary to Government